

(b) to (d) NDMC had reported that necessary steps have been taken for improving of services in the park. It is ensured that sandpits near the swings are adequate in number, depth and filling. Both the water taps are in working order. The patch grassing in the park has been completed. The tables and chairs in the library which were burnt during the agitation have been repaired and steps are being taken to replace the stolen tricycles. The wooden seats of swings are not proposed to be replaced by plastic seats which are slippery and fragile. Strict instructions have been issued to the staff for regular watering, mowing, removing of weeds and proper maintenance of the lawns. The display of aquarium in the grotto is done by a private firm, which is under dispute in the Court. No case of injury has been reported to NDMC.

Population of Sundargarh District, Orissa

3252. KUMARI FRIDA TOPNO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the rate of growth of the tribal population in Sundargarh district, Orissa is much higher than the rate of growth of population of the non-tribal population; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA) : (a) As per Censuses conducted in 1971 and 1981 by the

Registrar General of India, the growth rate of the tribal population (24.59%) in sundargarh district, Orissa is not higher than the growth rate of non-tribal population (35.75%) during the decade 1971—81.

(b) Does not arise.

Alterations in DDA Flats

3253. SHRI LOKANATH CHOUHDURY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether any representation has been received from DDA flats Welfare Association, Saket, Delhi regarding encroachment of public land and unauthorised additions/alterations to DDA flats by first floor allottees;

(b) if so, the action taken or proposed to be taken by D.D.A. in this regard; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) The site mentioned by the Welfare Association, Saket, Delhi was inspected by the staff of the DDA and show cause notices for cancellation of allotment have been issued in cases of unauthorised addition/alterations by the allottees. Intimation has also been sent to Municipal Corporation of Delhi to remove unauthorised encroachments since the area has already been transferred to them.

(c) Question does not arise.